

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :26-03-2022

Date : 26.03.2022										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	17326/2022	26.03.2022	WP (C) - 30758/2011	S.K. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2022-03-22			(Seat No -)
2	17327/2022	26.03.2022	WP (C) - 24239/2013	N. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2022-03-23			(Seat No -)
3	17328/2022	26.03.2022	WP (C) - 5234/2022	R.CH. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-23			(Seat No -)
4	17329/2022	26.03.2022	WP (C) - 14128/2020	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-23			(Seat No -)
5	17330/2022	26.03.2022	WP (C) - 12064/2013	M.R. MALLA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-25			(Seat No -)
6	17331/2022	26.03.2022	WP (C) - 6567/2022	SARADA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-25		WRIT BRANCH (DIVISION BENCH)	(Seat No - 121)
7	17332/2022	26.03.2022	WP (C) - 6001/	B.C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-25		WRIT BRANCH	(Seat No -)

			2022						(DIVISION BENCH)	No - 116)
8	17333 /2022	26.03. 2022	BLAPL - 8551/2021	R.K. MOHABHO I	C.O .	COURT NO. 12	Order Dtd. 2022-03-23			(Seat No - 116)
9	17334 /2022	26.03. 2022	BLAPL - 1111/2022	B. BEHERA	GENERAL		Order Dtd. 2022-03-22			(Seat No - 116)
10	17335 /2022	26.03. 2022	FAO- 223/2018	P.K.PARIDA	GENERAL		Order Dtd. 2022-02-17			(Seat No - 116)
11	17336 /2022	26.03. 2022	WA- 208/2019	P.K.PARIDA	GENERAL		Order Dtd. 2019-12-10			(Seat No - 116)
12	17337 /2022	26.03. 2022	WP (C) - 17240 /2015	G.C. JENA	GENERAL		Order Dtd. 2017-05-16		WRIT BRANCH-2	(Seat No - 45)
13	17338 /2022	26.03. 2022	ABLAP L- 16619 /2021	CHHABI RANA	GENERAL		Order Dtd. 2022-01-24			(Seat No - 45)
14	17339 /2022	26.03. 2022	ABLAP L- 468/2022	P R SINGH	GENERAL		Order Dtd. 2022-02-01			(Seat No - 45)

15	17340/2022	26.03.2022	SA-94/1991	T. SETHI	GENERAL		Entire Order	ENTIRE PAPER BOOK	SECOND APPEAL	(Seat No-3)
16	17341/2022	26.03.2022	CRLMC-925/2011	P.L. MISHRA	GENERAL		Order Dtd. 5000-01-01			(Seat No-3)
17	17342/2022	26.03.2022	WP (C)-19834/2014	P.K. BEHERA	GENERAL		Order Dtd. 2022-03-23			(Seat No-3)
18	17343/2022	26.03.2022	ABLAP L-3837/2020	N. SAHOO	GENERAL		Order Dtd. 2022-03-08			(Seat No-3)
19	17344/2022	26.03.2022	WP (C)-25650/2021	G. SUNDARA	GENERAL		Order Dtd. 2021-09-03			(Seat No-3)
20	17345/2022	26.03.2022	WP (C)-1330/2012	P.K. PARIDA	GENERAL		Order Dtd. 2014-08-04			(Seat No-3)
21	17346/2022	26.03.2022	OJC-1418/1995	M. BEHERA	GENERAL		Order Dtd. 2021-11-18			(Seat No-3)
22	17347/2022	26.03.2022	OJC-4264/1999	S K MOHAPATRA	GENERAL		Order Dtd. 2021-12-02		WRIT BRANCH-2	(Seat No-6)
23	17348/2022	26.03.2022	WP (C)-4687/2022	ARAKHITA SAHOO	GENERAL		Order Dtd. 2022-03-25			(Seat No-)

										6)
2	17349	26.03.	WP (C) - 37876 /2021	S.K. MOHAPAT RA	GEN ERA L		Order Dtd. 2021-12-21			(S ea t No - 6)
2	17350	26.03.	CRLRE V- 705/2 019	S.BISWA L	GEN ERA L		Order Dtd. 2022-03-11		CRIMI NAL REVIS ION	(S ea t No - 1)
2	17351	26.03.	WP (C) - 17325 /2021	SANJAY KU.BEHE RA	GEN ERA L		Order Dtd. 2021-07-05			(S ea t No - 1)
2	17352	26.03.	CRLRE V- 706/2 019	S.BISWA L	GEN ERA L		Order Dtd. 2022-03-11		CRIMI NAL REVIS ION	(S ea t No - 1)
2	17353	26.03.	WP (C) - 17769 /2021	SANJAY KU. BEHERA	GEN ERA L		Order Dtd. 2021-07-07			(S ea t No - 1)
2	17354	26.03.	WP (C) - 18743 /2012	M ROUT	GEN ERA L		Order Dtd. 2014-01-20		WRIT BRANC H-6	(S ea t No - 24 )
3	17355	26.03.	WP (C) - 7310/ 2022	A R SAHOO	GEN ERA L		Order Dtd. 2022-03-21			(S ea t No - 24 )
3	17356	26.03.	WP (C) - 19032 /2016	C.K.BAR IK	GEN ERA L		Entire Order			(S ea t No - 24 )
3	17357	26.03.	WP (C)	SANJAY	GEN		Order Dtd.			(S

2	/2022	2022	- 17384 /2021	KU. BEHERA	ERA L		2021-07-07			ea t No - 24 )
3 3	17358 /2022	26.03. 2022	ABLAP L- 1297/ 2022	R BEHERA	GEN ERA L		Order Dtd. 2022-02-15			(S ea t No - 24 )
3 4	17359 /2022	26.03. 2022	WP (C) - 18696 /2021	SANJAY KU.BEHE RA	GEN ERA L		Order Dtd. 2021-06-30			(S ea t No - 24 )
3 5	17360 /2022	26.03. 2022	WP (C) - 11920 /2008	SANJAY KU.BEHE RA	GEN ERA L		Order Dtd. 2011-03-07		WRIT BRANC H-1	(S ea t No - 2)
3 6	17361 /2022	26.03. 2022	WP (C) - 15389 /2013	SANJAY KU.BEHE RA	GEN ERA L		Order Dtd. 2013-07-09			(S ea t No - 2)
3 7	17362 /2022	26.03. 2022	CRMC- 6353/ 2000	G.SUNDA RA	GEN ERA L		Order Dtd. 2006-01- 19Petition, Annexure,		CRIMI NAL MISC- 3	(S ea t No - 4)
3 8	17363 /2022	26.03. 2022	FAO- 223/2 018	P.K.PAR IDA	GEN ERA L		Order Dtd. 2022-02-17			(S ea t No - 4)
3 9	17364 /2022	26.03. 2022	WP (C) - 26361 /2021	SANJAY KU. BEHERA	GEN ERA L		Order Dtd. 2021-09-20			(S ea t No - 4)
4 0	17365 /2022	26.03. 2022	WP (C) - 15028	S BARIK	GEN ERA L		Order Dtd. 2015-08-17		WRIT BRANC H-9	(S ea t

			/2015							No - 49)
41	17366 /2022	26.03.2022	WP (C) - 4549/2022	B.P. PANI	GENERAL		Order Dtd. 2022-03-16 Depositio n, Entire Order,			(Seat No - 49)
42	17367 /2022	26.03.2022	WP (C) - 18563 /2018	G.C. JENA	GENERAL		Order Dtd. 2018-12-13	WRIT BRANC H-5		(Seat No - 21)
43	17368 /2022	26.03.2022	WP (C) - 23176 /2011	MR. JATI NDRA K. NAYAK	GENERAL		Order Dtd. 2022-03-17			(Seat No - 21)
44	17369 /2022	26.03.2022	WP (C) - 25162 /2021	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2021-09-03			(Seat No - 21)
45	17370 /2022	26.03.2022	WP (C) - 24437 /2013	N.K. NAYAK	GENERAL		Order Dtd. 2022-03-10			(Seat No - 21)
46	17371 /2022	26.03.2022	ABLAP L- 17748 /2019	J.P. KAR	GENERAL		Order Dtd. 2021-10-25			(Seat No - 21)
47	17372 /2022	26.03.2022	WP (C) - 26360 /2021	SANJAY KU. BEHE RA	GENERAL		Order Dtd. 2021-09-03			(Seat No - 21)

48	17373/2022	26.03.2022	WP (C) - 20063/2018	M.R. SAHOO	GENERAL		Order Dtd. 2022-03-10		WRIT BRANCH-1	(Seat No - 3)
49	17374/2022	26.03.2022	WP (C) - 26374/2021	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2021-09-03			(Seat No - 3)
50	17375/2022	26.03.2022	RSA-189/2007	P.K. MOHANTY	GENERAL		Order Dtd. 2007-11-20		SECOND APPEAL	(Seat No - 4)
51	17376/2022	26.03.2022	WP (C) - 16873/2016	S. MOHANTY	GENERAL		Order Dtd. 2019-06-27		WRIT BRANCH-8	(Seat No - 41)
52	17377/2022	26.03.2022	WP (C) - 26377/2021	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2021-09-03			(Seat No - 41)
53	17378/2022	26.03.2022	ABLAP L-5105/2020	P K MOHANTY	GENERAL		Order Dtd. 2022-03-15			(Seat No - 41)
54	17379/2022	26.03.2022	WP (C) - 17056/2011	RITA DEY	GENERAL		Entire OrderPetition With Annexures,		WRIT BRANCH-9	(Seat No - 52)
55	17380/2022	26.03.2022	WP (C) - 41948/2021	P.R. PARIDA	GENERAL		Order Dtd. 2022-02-03Petition,			(Seat No - 52)

56	17381/2022	26.03.2022	WPC (O A) - 3399/2013	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2022-03-25			(Seat No - 52)
57	17382/2022	26.03.2022	WP (C) - 2743/2022	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-25	WRIT BRANCH-1		(Seat No - 1)
58	17383/2022	26.03.2022	WP (C) - 5636/2022	S.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-03-25			(Seat No - 1)
59	17384/2022	26.03.2022	WP (C) - 7675/2022	P.N. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-25			(Seat No - 1)
60	17385/2022	26.03.2022	WP (C) - 7683/2022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-25			(Seat No - 1)
61	17386/2022	26.03.2022	WP (C) - 7773/2022	J. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-25			(Seat No - 1)
62	17387/2022	26.03.2022	WP (C) - 4834/2022	B. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Seat No - 1)
63	17388/2022	26.03.2022	WP (C) - 4834/2022	S.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Seat No - 1)
64	17389/2022	26.03.2022	RVWPE T- 230/2017	B.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-03-25			(Seat No - 1)



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65	17390/2022	26.03.2022	RSA-189/2020	M. K. RATH	C.O.	COURT NO. 23	Order Dtd. 2022-03-23		SECOND APPEAL	(Seat No - 6)
66	17391/2022	26.03.2022	BLAPL - 5915/2021	B. DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Seat No - 6)
67	17392/2022	26.03.2022	RSA-211/2020	M. K. RATH	C.O.	COURT NO. 23	Order Dtd. 2022-03-23		SECOND APPEAL	(Seat No - 1)
68	17393/2022	26.03.2022	CRLRE V-94/2022	SUBHADRA MAHATAB SEVA SADAN, KHURDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-15			(Seat No - 1)
69	17394/2022	26.03.2022	WP (C) - 32508/2021	K.K. NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-23			(Seat No - 1)
70	17395/2022	26.03.2022	WP (C) - 32515/2021	K.K. NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-23			(Seat No - 1)
71	17396/2022	26.03.2022	CRLRE V-30/2022	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-03-25		CRIMINAL REVISION	(Seat No - 4)
72	17397/2022	26.03.2022	CRLRE V-30/2022	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-03-25		CRIMINAL REVISION	(Seat No - 4)
73	17398/2022	26.03.2022	BLAPL - 7494/	DILLIP SAMAL	C.O.	COURT NO. 25	Order Dtd. 2022-03-23			(Seat

			2021							No-4)
74	17399/2022	26.03.2022	CRLRE V-73/2022	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-25			(Seat No-4)
75	17400/2022	26.03.2022	CRLRE V-299/2021	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-25		CRIMINAL REVISION	(Seat No-1)
76	17401/2022	26.03.2022	CRLRE V-262/2021	H.K. BHOL	C.O.	COURT NO. 6	Order Dtd. 2022-03-25			(Seat No-1)
77	17402/2022	26.03.2022	CRLRE V-417/2018	R.K. MALLICK	C.O.	DR (J)	Order Dtd. 2022-03-25		CRIMINAL REVISION	(Seat No-5)
78	17403/2022	26.03.2022	WP (C) - 4175/2022	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(Seat No-5)
79	17404/2022	26.03.2022	WP (C) - 31263/2021	K.K. NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-23			(Seat No-5)
80	17405/2022	26.03.2022	WP (C) - 4324/2022	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-25			(Seat No-5)
81	17406/2022	26.03.2022	WP (C) - 18381/2020	A.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-25		WRIT BRANCH-8	(Seat No-42)
8	17407	26.03.	CRLRE	HRUDANA	C.O.	COURT	Order Dtd.			(S

2	/2022	2022	V-116/2022	NDA MOHAPATRA	.	NO. 2 OLD	2022-03-25			eat No - 42)
83	17408/2022	26.03.2022	CRLRE V-102/2022	KALI PRASAD MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-25			(Seat No - 42)
84	17409/2022	26.03.2022	CRLRE V-79/2022	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-25		CRIMINAL REVISION	(Seat No - 4)
85	17410/2022	26.03.2022	CRLRE V-485/2021	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-25			(Seat No - 4)
86	17411/2022	26.03.2022	CRLRE V-510/2021	S.BISWAL	C.O.	COURT NO. 12	Order Dtd. 2022-03-25		CRIMINAL REVISION	(Seat No - 1)
87	17412/2022	26.03.2022	CRLRE V-120/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-25			(Seat No - 1)
88	17413/2022	26.03.2022	CRLRE V-464/2021	SUBRATA PANDA	C.O.	COURT NO. 11	Order Dtd. 2022-03-25		CRIMINAL REVISION	(Seat No - 1)
89	17414/2022	26.03.2022	CRLRE V-5/2018	A.K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2022-03-25		CRIMINAL REVISION	(Seat No - 3)
90	17415/2022	26.03.2022	CRLRE V-117/2022	P. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-25			(Seat No

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9 1	17416 /2022	26.03. 2022	WP (C) - 30461 /2021	B.K. JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(S ea t No - 3)
9 2	17417 /2022	26.03. 2022	WP (C) - 4814/ 2022	S.K. SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(S ea t No - 3)
9 3	17418 /2022	26.03. 2022	CONTC - 408/2 022	M.R. SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-25	CONTE MPT		(S ea t No - 1)
9 4	17419 /2022	26.03. 2022	CONTC - 1583/ 2022	M.K. PATI	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-25			(S ea t No - 1)
9 5	17420 /2022	26.03. 2022	CONTC - 1656/ 2022	M/S RANJIT SAMAL, S. SAMAL, S. SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-25			(S ea t No - 1)
9 6	17421 /2022	26.03. 2022	CONTC - 1193/ 2022	M/S MANAS PATI, S.KAR, S.S. PATI	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-25			(S ea t No - 1)
9 7	17422 /2022	26.03. 2022	CONTC - 1724/ 2022	R.C. MUDULI	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-25			(S ea t No - 1)
9 8	17423 /2022	26.03. 2022	CONTC - 6484/ 2021	N. MALLICK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-25			(S ea t No - 1)
9 9	17424 /2022	26.03. 2022	WP (C) -	SUBASH CH PANI	C.O .	COURT NO. 2	Order Dtd. 2022-03-17			(S ea

			6771/ 2022			OLD				t No - 1)
1 0 0	17425 /2022	26.03. 2022	BLAPL - 8813/ 2021	SANJIB KUMAR BHANJAD EO	C.O .	COURT NO. 6	Order Dtd. 2022-03-23			(S ea t No - 1)
1 0 1	17426 /2022	26.03. 2022	OJC- 3782/ 1997	B. B. DASH	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 1)
1 0 2	17427 /2022	26.03. 2022	OJC- 3778/ 1997	B. B. DASH	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 1)
1 0 3	17428 /2022	26.03. 2022	OJC- 3779/ 1997	B. B. DASH	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 1)
1 0 4	17429 /2022	26.03. 2022	OJC- 3780/ 1997	B. B. DASH	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 1)
1 0 5	17430 /2022	26.03. 2022	STREV - 46/20 02	P.K. SWAIN	C.O .		Order Dtd. 2022-03-21			(S ea t No - 1)
1 0 6	17431 /2022	26.03. 2022	OJC- 3781/ 1997	B. B. DAS	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 1)
1 0 7	17432 /2022	26.03. 2022	WP (C) - 10014 /2003	M.R. MALLA	C.O .		Order Dtd. 2022-03-22			(S ea t No - 1)
1	17433	26.03.	WP (C)	D.K.	C.O		Order Dtd.			(S

08	/2022	2022	- 7863/ 2017	SWAIN	.		2022-03-21			ea t No - 1)
109	17434 /2022	26.03. 2022	WP (C) - 6177/ 2005	R.K.BAR IK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21			(S ea t No - 1)
110	17435 /2022	26.03. 2022	BLAPL - 5729/ 2021	M.K. PANI	C.O .	COURT NO. 25	Order Dtd. 2022-03-23			(S ea t No - 1)
111	17436 /2022	26.03. 2022	BLAPL - 4460/ 2021	D. PARIDA	C.O .	COURT NO. 11	Order Dtd. 2022-03-23	CRMIN AL MISC- 2		(S ea t No - 16 )
112	17437 /2022	26.03. 2022	BLAPL - 1346/ 2021	B. N. SAHU	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 16 )
113	17438 /2022	26.03. 2022	BLAPL - 3905/ 2021	MR. RAMAKAN TA SAHOO, RAJENDR A NARAYAN ROUT	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 16 )
114	17439 /2022	26.03. 2022	BLAPL - 648/2 021	A. KALASH	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 16 )
115	17440 /2022	26.03. 2022	CRLMC - 2730/ 2021	BALARAM SINGH	C.O .	COURT NO. 11	Order Dtd. 2022-03-23			(S ea t No - 16 )

1 1 6	17441 /2022	26.03. 2022	BLAPL - 2180/ 2021	S.P. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-23			(S ea t No - 16 )
1 1 7	17442 /2022	26.03. 2022	CRLMC - 254/2 020	M. R. BARIK	C.O .	COURT NO. 1	Order Dtd. 2022-03-23		CRMIN AL MISC- 2	(S ea t No - 10 )
1 1 8	17443 /2022	26.03. 2022	CRLMC - 1962/ 2021	A. KALASH	C.O .	COURT NO. 11	Order Dtd. 2022-03-23			(S ea t No - 10 )
1 1 9	17444 /2022	26.03. 2022	BLAPL - 1995/ 2021	B.R. MOHANTY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 10 )
1 2 0	17445 /2022	26.03. 2022	CMP- 240/2 022	RATIKAN TA BARIK	C.O .	COURT NO. 22	Order Dtd. 2022-03-25			(S ea t No - 10 )
1 2 1	17446 /2022	26.03. 2022	BLAPL - 1546/ 2021	S. BARIK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 2 2	17447 /2022	26.03. 2022	ABLAP L- 2336/ 2022	ALOK KUMAR KAR	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 2 3	17448 /2022	26.03. 2022	CRLMC - 1881/ 2021	S.K. PARIDA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-23			(S ea t No - 10 )

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1 2 4	17449 /2022	26.03. 2022	CRLMC - 2112/ 2021	R.K. BHOI	C.O .	COURT NO. 11	Order Dtd. 2022-03-23			(S ea t No - 10 )
1 2 5	17450 /2022	26.03. 2022	CRLMC - 2287/ 2021	LOKANAT H SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-23			(S ea t No - 10 )
1 2 6	17451 /2022	26.03. 2022	CRLMC - 2746/ 2021	J.R. NAYAK	C.O .	COURT NO. 11	Order Dtd. 2022-03-23			(S ea t No - 10 )
1 2 7	17452 /2022	26.03. 2022	WP (C) - 40714 /2021	L.D. SAHOO-A	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-25			(S ea t No - 10 )
1 2 8	17453 /2022	26.03. 2022	ABLAP L- 2335/ 2022	A. K. MOHANTY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 2 9	17454 /2022	26.03. 2022	WP (C) - 27054 /2020	CHITTAR ANJAN SWAIN	C.O .	COURT NO. 22	Order Dtd. 2022-03-25			(S ea t No - 10 )
1 3 0	17455 /2022	26.03. 2022	ABLAP L- 2241/ 2022	S. K. BISWAL	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1	17456	26.03.	WP (C)	CHITTAR	C.O	COURT	Order Dtd.			(S



3 1	/2022	2022	- 27056 /2020	ANJAN SWAIN	.	NO. 22	2022-03-25			ea t No - 10 )
1 3 2	17457 /2022	26.03. 2022	ABLAP L- 2330/ 2022	H. K. PATRA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 3 3	17458 /2022	26.03. 2022	ABLAP L- 2329/ 2022	PRASANJ IT BEHERA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 3 4	17459 /2022	26.03. 2022	WP (C) - 36559 /2021	M.K. MOHANTY	C.O .	COURT NO. 24	Order Dtd. 2022-03-25			(S ea t No - 10 )
1 3 5	17460 /2022	26.03. 2022	ABLAP L- 2324/ 2022	R. K. BARIK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 3 6	17461 /2022	26.03. 2022	ABLAP L- 2213/ 2022	RAHUL SETHI	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 3 7	17462 /2022	26.03. 2022	ABLAP L- 2321/ 2022	JYOTI PRAKASH KAR	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 3 8	17463 /2022	26.03. 2022	ABLAP L- 2320/ 2022	P.K. LENKA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )

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139	17464/2022	26.03.2022	ABLAP L-2049/2022	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 10)
140	17465/2022	26.03.2022	ABLAP L-2319/2022	MAHES DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 10)
141	17466/2022	26.03.2022	ABLAP L-2317/2022	SUVENDU BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 10)
142	17467/2022	26.03.2022	ABLAP L-2039/2022	B.B. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 10)
143	17468/2022	26.03.2022	ABLAP L-2316/2022	M. N. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 10)
144	17469/2022	26.03.2022	ABLAP L-2312/2022	P. K. DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 10)
145	17470/2022	26.03.2022	WP(C) - 7462/2022	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23			(Seat No - 10)
14	17471/2022	26.03.2022	ABLAP L-	B. B. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Seat

6			2311/ 2022			OLD				t No - 10 )
1 4 7	17472 /2022	26.03. 2022	ABLAP L- 2308/ 2022	MANOJ KUMAR PANI	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 4 8	17473 /2022	26.03. 2022	WP (C) - 7462/ 2022	J.R. BEHERA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-23			(S ea t No - 10 )
1 4 9	17474 /2022	26.03. 2022	ABLAP L- 2280/ 2022	MANOJ KUMAR MOHANTY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 5 0	17475 /2022	26.03. 2022	ABLAP L- 2279/ 2022	BALARAM SINGH	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 5 1	17476 /2022	26.03. 2022	WP (C) - 22226 /2010	A.K. SWAIN	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 10 )
1 5 2	17477 /2022	26.03. 2022	ABLAP L- 2278/ 2022	BALARAM SINGH	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 5 3	17478 /2022	26.03. 2022	ABLAP L- 2277/ 2022	GOPAL CHANDRA MOHARAN A	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )

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154	17479/2022	26.03.2022	ABLAP L-2275/2022	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 10)
155	17480/2022	26.03.2022	WP (C) - 19651/2010	B.N. SADANGI	C.O.	COURT NO. 9	Judgement Dtd. 2022-03-23			(Seat No - 10)
156	17481/2022	26.03.2022	ABLAP L-2274/2022	RADHA MOHAN NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 10)
157	17482/2022	26.03.2022	ABLAP L-2273/2022	SUVENDU BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 10)
158	17483/2022	26.03.2022	ABLAP L-2269/2022	S. S. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 10)
159	17484/2022	26.03.2022	ABLAP L-2268/2022	R. K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 10)
160	17485/2022	26.03.2022	ABLAP L-2264/2022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 10)
161	17486/2022	26.03.2022	ABLAP L-2263/	GIRIJA SANKAR NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat

			2022							No - 10 )
1 6 2	17487 /2022	26.03. 2022	ABLAP L- 2259/ 2022	SAMBEET PATTANA YAK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 6 3	17488 /2022	26.03. 2022	ABLAP L- 2258/ 2022	SAMBEET PATTANA YAK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 6 4	17489 /2022	26.03. 2022	ABLAP L- 2252/ 2022	PABITRA KUMAR MOHANTY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 6 5	17490 /2022	26.03. 2022	ABLAP L- 2251/ 2022	PABITRA KUMAR MOHANTY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 6 6	17491 /2022	26.03. 2022	ABLAP L- 2250/ 2022	UNMESH CHANDRA JENA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 6 7	17492 /2022	26.03. 2022	ABLAP L- 2249/ 2022	JAYAKRI SHNA MOHAPAT RA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 6 8	17493 /2022	26.03. 2022	ABLAP L- 2245/ 2022	SIBA PRASAD SAHOO	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 10 )

169	17494/2022	26.03.2022	ABLAP L-2244/2022	A.K.MIS HRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-11		(Seat No - 10)
170	17495/2022	26.03.2022	ABLAP L-2240/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22		(Seat No - 10)
171	17496/2022	26.03.2022	ITA-83/2007	TAPAN KUMAR NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23		(Seat No - 10)
172	17497/2022	26.03.2022	ITA-73/2008	TAPAN KUMAR NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23		(Seat No - 10)
173	17498/2022	26.03.2022	ITA-74/2008	TAPAN KUMAR NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23		(Seat No - 10)
174	17499/2022	26.03.2022	ITA-75/2008	TAPAN KUMAR NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23		(Seat No - 10)
175	17500/2022	26.03.2022	WP (C) - 12227/2010	B.B. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23		(Seat No - 10)
176	17501/2022	26.03.2022	WP (C) - 74/2010	G. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23		(Seat No - 10)

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1 7 7	17502 /2022	26.03. 2022	WP (C) - 74/20 10	P.K. JENA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-23			(S ea t No - 10 )
1 7 8	17503 /2022	26.03. 2022	ITA- 114/2 011	TAPAN KUMAR NAYAK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-23			(S ea t No - 10 )
1 7 9	17504 /2022	26.03. 2022	WP (C) - 16409 /2017	H.K.PAT RA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-23			(S ea t No - 10 )
1 8 0	17505 /2022	26.03. 2022	ITA- 3/201 8	B. K. DASH	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-23			(S ea t No - 10 )
1 8 1	17506 /2022	26.03. 2022	WP (C) - 2219/ 2010	N.K. NAYAK	C.O .	COURT NO. 5	Order Dtd. 2022-03-23			(S ea t No - 10 )
1 8 2	17507 /2022	26.03. 2022	WP (C) - 7273/ 2022	P.K. LENKA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-22			(S ea t No - 10 )
1 8 3	17508 /2022	26.03. 2022	WP (C) - 20623 /2009	B. K. PANDA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-22			(S ea t No - 10 )
1	17509	26.03.	WP (C)	G.C.	C.O	CHIEF	Order Dtd.			(S

84	/2022	2022	- 9696/ 2009	JENA	.	JUSTI CE'S COURT	2022-03-23			ea t No - 10 )
185	17510 /2022	26.03. 2022	WP (C) - 28235 /2011	JYOTI RANJAN SAHOO	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-22			(S ea t No - 10 )
186	17511 /2022	26.03. 2022	WP (C) - 5500/ 2022	T.K. NAYAK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-23			(S ea t No - 10 )
187	17512 /2022	26.03. 2022	WP (C) - 28235 /2011	P. K. DASH	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-22			(S ea t No - 10 )
188	17513 /2022	26.03. 2022	WP (C) - 5500/ 2022	S.K. SINGH	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-23			(S ea t No - 10 )
189	17514 /2022	26.03. 2022	WP (C) - 13111 /2010	PANKAJ KUMAR PANI	C.O .	COURT NO. 3	Order Dtd. 2022-03-23			(S ea t No - 10 )
190	17515 /2022	26.03. 2022	WP (C) - 1101/ 2008	ARTATRA NA NAYAK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-23		WRIT BRANC H-7	(S ea t No - 5)
191	17516 /2022	26.03. 2022	WP (C) - 5502/ 2022	S.C. ROUTRAY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-23			(S ea t No - 5)



192	17517/2022	26.03.2022	OJC-6759/1991	K.C.PAN DA	GENERAL		Order Dtd. 1995-01-09	3.4.1992,8.5.1992,13.5.1992		(Seat No - 5)
193	17518/2022	26.03.2022	WP (C) - 12573/2017	JITAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
194	17519/2022	26.03.2022	WP (C) - 32309/2011	G. SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Seat No - 116)
195	17520/2022	26.03.2022	ITA-4/2011	B. K. DAS	C.O.	COURT NO. 16	Order Dtd. 2022-03-23			(Seat No - 116)
196	17521/2022	26.03.2022	WP (C) - 7328/2022	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 106)
197	17522/2022	26.03.2022	ITA-8/2011	B. K. DAS	C.O.	COURT NO. 16	Order Dtd. 2022-03-23			(Seat No - 106)
198	17523/2022	26.03.2022	WP (C) - 7328/2022	D.K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 106)
199	17524/2022	26.03.2022	ITA-11/2011	B. K. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-23			(Seat No - )

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200	17525/2022	26.03.2022	WP (C) - 9883/2020	P.K. PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Seat No - 106)
201	17526/2022	26.03.2022	WP (C) - 8149/2007	P.K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Seat No - 106)
202	17527/2022	26.03.2022	ITA-13/2011	B. K. DAS	C.O.	COURT NO. 16	Order Dtd. 2022-03-23			(Seat No - 106)
203	17528/2022	26.03.2022	WP (C) - 25818/2011	B.K. PATI	C.O.	COURT NO. 16	Order Dtd. 2022-03-22			(Seat No - 106)
204	17529/2022	26.03.2022	ITA-17/2011	B. K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-23			(Seat No - 106)
205	17530/2022	26.03.2022	WP (C) - 7555/2022	D.P. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Seat No - 106)
206	17531/2022	26.03.2022	WP (C) - 7555/2022	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Seat No - 106)
200	17532/2022	26.03.2022	ITA-23/20	B. K. DAS	C.O.	COURT NO.	Order Dtd. 2022-03-23			(Seat

7			11			16				t No - 10 6)
2 0 8	17533 /2022	26.03. 2022	WP (C) - 7564/ 2022	D.P. MISHRA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-22		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 7)
2 0 9	17534 /2022	26.03. 2022	WP (C) - 7564/ 2022	D.K. SAHU	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-22		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 7)
2 1 0	17535 /2022	26.03. 2022	ITA- 35/20 07	DILLIP KUMAR SAHU	C.O .	COURT NO. 16	Order Dtd. 2022-03-23			(S ea t No - 10 7)
2 1 1	17536 /2022	26.03. 2022	WP (C) - 7567/ 2022	D.P. MISHRA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-22		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 7)
2 1 2	17537 /2022	26.03. 2022	STREV - 156/2 007	TAPAN KUMAR NAYAK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21			(S ea t No - 10 7)
2 1 3	17538 /2022	26.03. 2022	WP (C) - 7567/ 2022	D.K. SAHU	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-22		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 7)
2 1 4	17539 /2022	26.03. 2022	STREV - 157/2 007	TAPAN KUMAR NAYAK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21			(S ea t No - 10

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2 1 5	17540 /2022	26.03. 2022	WP (C) - 7561/ 2022	D.P. MISHRA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-22		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 7)
2 1 6	17541 /2022	26.03. 2022	STREV - 74/20 04	TAPAN KUMAR NAYAK	C.O .	COURT NO. 22	Order Dtd. 2022-03-22		CIVIL REVIS ION	(S ea t No - 4)
2 1 7	17542 /2022	26.03. 2022	WP (C) - 7561/ 2022	D.K. SAHU	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-22		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 7)
2 1 8	17543 /2022	26.03. 2022	WP (C) - 7557/ 2022	D.P. MISHRA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-22		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 7)
2 1 9	17544 /2022	26.03. 2022	WP (C) - 7557/ 2022	D.K. SAHOO	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-22		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 7)
2 2 0	17545 /2022	26.03. 2022	WP (C) - 10176 /2005	S. NAYAK	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-23			(S ea t No - 10 7)
2 2 1	17546 /2022	26.03. 2022	MATA- 24/20 22	S. BARDHAN	C.O .	COURT NO. 1	Order Dtd. 2022-03-21		FIRST APPEA L	(S ea t No - 1)
2 2 2	17547 /2022	26.03. 2022	ABLAP L- 2365/ 2022	J.P.KAR	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No -

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2 2 3	17548 /2022	26.03. 2022	ABLAP L- 2365/ 2022	S.K.SAH U	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 1)
2 2 4	17549 /2022	26.03. 2022	WP (C) - 25324 /2011	K.C. PATTNAI K	C.O .	COURT NO. 24	Order Dtd. 2022-03-17		WRIT BRANC H-6	(S ea t No - 25 )
2 2 5	17550 /2022	26.03. 2022	BLAPL - 93/20 22	S. NAYAK	C.O .	COURT NO. 25	Order Dtd. 2022-03-25			(S ea t No - 25 )
2 2 6	17551 /2022	26.03. 2022	BLAPL - 93/20 22	S. MOHANTY	C.O .	COURT NO. 25	Order Dtd. 2022-03-25			(S ea t No - 25 )
2 2 7	17552 /2022	26.03. 2022	BLAPL - 1323/ 2022	GANESH SAHOO	C.O .	COURT NO. 11	Order Dtd. 2022-03-25			(S ea t No - 25 )
2 2 8	17553 /2022	26.03. 2022	BLAPL - 1367/ 2022	R.R. NAYAK	C.O .	COURT NO. 11	Order Dtd. 2022-03-25			(S ea t No - 25 )
2 2 9	17554 /2022	26.03. 2022	BLAPL - 1374/ 2022	PRAMOD KUMAR JENA	C.O .	COURT NO. 11	Order Dtd. 2022-03-25			(S ea t No - 25 )
2 3 0	17555 /2022	26.03. 2022	BLAPL - 230/2 022	A. DASH	C.O .	COURT NO. 11	Order Dtd. 2022-03-25			(S ea t No

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2 3 1	17556 /2022	26.03. 2022	BLAPL - 1841/ 2022	B.S. SWAIN	C.O .	COURT NO. 11	Order Dtd. 2022-03-25			(S ea t No - 25 )
2 3 2	17557 /2022	26.03. 2022	BLAPL - 118/2 022	BISWARA NJAN DALAI	C.O .	COURT NO. 25	Order Dtd. 2022-03-25			(S ea t No - 25 )
2 3 3	17558 /2022	26.03. 2022	BLAPL - 1269/ 2022	P.K. MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2022-03-25			(S ea t No - 25 )
2 3 4	17559 /2022	26.03. 2022	BLAPL - 1307/ 2022	S. BARIK	C.O .	COURT NO. 11	Order Dtd. 2022-03-25			(S ea t No - 25 )
2 3 5	17560 /2022	26.03. 2022	BLAPL - 10902 /2021	S. BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-25			(S ea t No - 25 )
2 3 6	17561 /2022	26.03. 2022	BLAPL - 11221 /2021	M.N. MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2022-03-23			(S ea t No - 25 )
2 3 7	17562 /2022	26.03. 2022	BLAPL - 11281 /2021	S. BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-25			(S ea t No - 25 )
2	17563	26.03.	BLAPL	B.K.	C.O	COURT	Order Dtd.			(S

38	/2022	2022	- 10232 /2021	LENKA	.	NO. 23	2022-03-25			ea t No - 25 )
239	17564 /2022	26.03. 2022	BLAPL - 9653/ 2021	J.J. PRADHAN	C.O .	COURT NO. 12	Order Dtd. 2022-03-25			(S ea t No - 25 )
240	17565 /2022	26.03. 2022	ABLAP L- 11390 /2021	S. K. SINGH	C.O .	COURT NO. 1	Order Dtd. 2022-03-25	CRMIN AL MISC- 2		(S ea t No - 15 )
241	17566 /2022	26.03. 2022	WP (C) - 32059 /2011	SANJAY KUMAR SAHU	C.O .	COURT NO. 16	Order Dtd. 2022-03-22			(S ea t No - 15 )
242	17567 /2022	26.03. 2022	WP (C) - 32060 /2011	SANJAY KUMAR SAHU	C.O .	COURT NO. 16	Order Dtd. 2022-03-22			(S ea t No - 15 )
243	17568 /2022	26.03. 2022	WP (C) - 32061 /2011	SANJAY KUMAR SAHU	C.O .	COURT NO. 16	Order Dtd. 2022-03-22			(S ea t No - 15 )
244	17569 /2022	26.03. 2022	BLAPL - 10457 /2021	S. DAS	C.O .	COURT NO. 25	Order Dtd. 2022-03-25			(S ea t No - 15 )
245	17570 /2022	26.03. 2022	WP (C) - 10879 /2005	H. TRIPATH Y	C.O .	COURT NO. 25	Order Dtd. 2022-03-23			(S ea t No - )

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2 4 6	17571 /2022	26.03. 2022	RPFAM - 241/2 019	M.K. MOHANTY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-25			(S ea t No - 15 )
2 4 7	17572 /2022	26.03. 2022	WP (C) - 6861/ 2007	D. NAYAK	C.O .	COURT NO. 9	Order Dtd. 2022-03-23			(S ea t No - 15 )
2 4 8	17573 /2022	26.03. 2022	WP (C) - 4437/ 2022	M.K. PATI	C.O .	COURT NO. 24	Order Dtd. 2022-03-25			(S ea t No - 15 )
2 4 9	17574 /2022	26.03. 2022	WP (C) - 4493/ 2022	B. DAS	C.O .	COURT NO. 24	Order Dtd. 2022-03-25			(S ea t No - 15 )
2 5 0	17575 /2022	26.03. 2022	WP (C) - 24850 /2021	N.C. SINHA	C.O .	COURT NO. 24	Order Dtd. 2022-03-23			(S ea t No - 15 )
2 5 1	17576 /2022	26.03. 2022	WP (C) - 24846 /2021	N.C. SINHA	C.O .	COURT NO. 24	Order Dtd. 2022-03-23			(S ea t No - 15 )
2 5 2	17577 /2022	26.03. 2022	WP (C) - 6033/ 2022	B. DAS	C.O .	COURT NO. 24	Order Dtd. 2022-03-25			(S ea t No - 15 )
2 5	17578 /2022	26.03. 2022	WP (C) -	C. RANA	C.O .	COURT NO.	Order Dtd. 2022-03-25		WRIT BRANC	(S ea



3			4849/ 2022			24			H-5	t No - 47 )
2 5 4	17579 /2022	26.03. 2022	WP (C) - 6032/ 2022	B. DAS	C.O .	COURT NO. 24	Order Dtd. 2022-03-25			(S ea t No - 47 )
2 5 5	17580 /2022	26.03. 2022	WP (C) - 2501/ 2022	P.K. LENKA	C.O .	COURT NO. 24	Order Dtd. 2022-03-25			(S ea t No - 47 )
2 5 6	17581 /2022	26.03. 2022	WP (C) - 2501/ 2022	N.K. SATPATH Y	C.O .	COURT NO. 24	Order Dtd. 2022-03-25			(S ea t No - 47 )
2 5 7	17582 /2022	26.03. 2022	WP (C) - 7424/ 2022	BIJAYA KUMAR BEHERA 1	C.O .	COURT NO. 24	Order Dtd. 2022-03-25			(S ea t No - 47 )
2 5 8	17583 /2022	26.03. 2022	WP (C) - 7428/ 2022	BIJAYA KUMAR BEHERA 1	C.O .	COURT NO. 24	Order Dtd. 2022-03-25			(S ea t No - 47 )
2 5 9	17584 /2022	26.03. 2022	WP (C) - 7427/ 2022	BIJAYA KUMAR BEHERA 1	C.O .	COURT NO. 24	Order Dtd. 2022-03-25			(S ea t No - 47 )
2 6 0	17585 /2022	26.03. 2022	WP (C) - 7426/ 2022	BIJAYA KUMAR BEHERA 1	C.O .	COURT NO. 24	Order Dtd. 2022-03-25			(S ea t No - 47 )

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261	17586/2022	26.03.2022	WP (C) - 39870/2021	S.K. BEHERA	GENERAL		Order Dtd. 2021-12-20			(Seat No - 47)
262	17587/2022	26.03.2022	CRLRE V- 20/2022	S.DASH	GENERAL		Order Dtd. 2022-03-16		CRIMINAL REVISION	(Seat No - 4)
263	17588/2022	26.03.2022	WP (C) - 3537/2008	K.C.PAN DA	GENERAL		Order Dtd. 2008-09-22		WRIT BRANCH-3	(Seat No - 33)
264	17589/2022	26.03.2022	WP (C) - 38248/2021	L.D. SAHOO-A	GENERAL		Order Dtd. 2022-02-25			(Seat No - 33)
265	17590/2022	26.03.2022	WP (C) - 3537/2008	B.S.SWA IN	GENERAL		Order Dtd. 2008-09-22		WRIT BRANCH-3	(Seat No - 33)
266	17591/2022	26.03.2022	WP (C) - 8548/2012	P.K.PAT TANAIAK	GENERAL		Order Dtd. 2022-03-22			(Seat No - 33)
267	17592/2022	26.03.2022	WP (C) - 12713/2015	S. MOHANTY	GENERAL		Order Dtd. 2015-08-31	ORDER WITH- 20/08/2015	WRIT BRANCH-5	(Seat No - 47)
268	17593/2022	26.03.2022	WP (C) - 25225/2021	S. BARIK	GENERAL		Order Dtd. 2021-09-13			(Seat No

										- 47 )
2 6 9	17594 /2022	26.03. 2022	WP (C) - 20232 /2015	P.K. BEHERA	GEN ERA L		Order Dtd. 2022-03-21		WRIT BRANC H-3	(S ea t No - 28 )
2 7 0	17595 /2022	26.03. 2022	WP (C) - 7387/ 2022	D.P. MISHRA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21			(S ea t No - 28 )
2 7 1	17596 /2022	26.03. 2022	ABLAP L- 2393/ 2022	TRILOCH AN DASH	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 28 )
2 7 2	17597 /2022	26.03. 2022	ABLAP L- 2376/ 2022	TRILOCH AN DASH	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 28 )

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